

**Central Administrative Tribunal
Principal Bench**

CP No.375/2016 in OA No.3870/2012

New Delhi, this the 04th day of October, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V.N. Gaur, Member (A)**

Monika Sharma (Appointment
Aged about 33 years
W/o Shri Vineet Kumar Sharma
R/o D-281, Ganga Vihar, Near Gokal Puri
Delhi-110094.Applicant

(By Advocate : Shri M D Jangra for Shri M K Bhardwaj)

Versus

Govt. of NCT of Delhi & Ors. through:

1. Shri Ramesh Negi
Chief Secretary
Govt. of NCT of Delhi
New Secretariat
I P Estate, New Delhi.
2. Shri Saumya Gupta
Director, Directorate of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi
Through its Director.
3. Smt. Punya Salila Srivastava
Secretary, Delhi Subordinate
Services Selection Board
FC-18, Institutional Area
Karkardooma Complex
Delhi.Respondents

(By Advocate : Shri K M Singh)

ORDER (ORAL)**Justice Permod Kohli, Chairman :-**

Shri K M Singh, learned counsel appearing for the respondents has placed on record copy of Order dated 28.09.2016 passed by Respondent No.2 offering appointment to the applicant to the post of PGT (Sociology). This order has been passed in compliance with the directions of this Tribunal dated 13.02.2014 passed in OA No. 3870/2012.

2. In view of the compliance of the directions, we do not propose to proceed further in the matter. Therefore, Contempt proceedings are dropped. Notices issued to the alleged contemnors are discharged.

**(V N Gaur)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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